

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 424/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd
NAME OF THE PETITIONER(S)	Ambalal Patel & (05) Others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & (04)Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkate Ramji Reddy	Advocate	9542239039	V.V. [Signature]


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. V. Sashu	Advocate	7207207211	
S. Mahesh Kumar	Advocate		S. Mahesh [Signature]

ORDER

Counsels representing both sides are present. For filing counter, time is enlarged at request of Respondent's counsel. Put up the matter on 20.11.2019.


MEMBER TECHNICAL


MEMBER JUDICIAL